

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF CHEVRON PHILLIPS CHEMICALS INDIA PRIVATE
LIMITED**

1	NAME OF CORPORATE PERSON	CHEVRON PHILLIPS CHEMICALS INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	09/03/2009
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Mumbai
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U24100MH2009PTC190814
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Alpha Building, 2nd Floor, Unit No. 201, Hiranandani Gardens, Powai, Mumbai, Maharashtra – 400076, India.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10/01/2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Shashikant Shravan Dhamne, Address: 10, Shreeban, Opp. Police Ground, F. C. Road, Shivajinagar, Pune - 411016, Maharashtra, Email: ssdhamne@yahoo.co.in Telephone no.: 020-25665551 Registration No: IBBI/PA-001/IP-P00237/ 2017- 18/10466
8	LAST DATE FOR SUBMISSION OF CLAIM	09/02/2022

Notice is hereby given that **Chevron Phillips Chemicals India Private Limited** has commenced voluntary liquidation on 10th January 2022.

The stakeholders of **Chevron Phillips Chemicals India Private Limited** are hereby called upon to submit a proof of their claims, on or before 09th February 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Shashikant Shravan Dhamne**Date:** 10th January 2022**Place:** Pune